

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(13) C.P.(IB)-1618(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.11.2019**

NAME OF THE PARTIES: Stanchion Designs Pvt. Ltd.
V/s
Panoramic Universal Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **09.01.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

04.11.2019
Jd